

are reviewed periodically by this Department and appropriate corrective steps are taken. Steps are also taken to remove the bottlenecks in production in the Public Sector by the introduction of improved technology, assistance in the procurement of adequate raw materials, assistance in getting adequate and regular supply of power, water etc.

Industrial Licences for Bulk Drugs

1427. DR. LOKESH CHANDRA:

DR. SHRIMATI NAJMA
HEPTULLA:

SHRI K. V. R. S. BALA-
SUBBA RAO:

Will the Minister of PETROLEUM, CHEMICALS AND FERTILIZERS be pleased to state:

(a) how many applications for grant of Industrial Licences for bulk drugs, drugs formulations and expansion of capacity have been received during the last three years, name of the units, items applied, capacity applied.

(b) how many out of them have been approved with details of approval i.e. Industrial Licence Number, date, Letter of Intent Number, date, name of Units, items and capacity approved, whether implemented or not, if so, when; and

(c) what is the number of the applications pending or rejected, with reasons therefor?

THE MINISTER OF STATE IN THE MINISTRY OF PETROLEUM, CHEMICALS AND FERTILIZERS (SHRI DALIR SINGH): (a) to (c). The information is being collected and will be laid on the Table of the House.

Revenue Collection through Enhancement of Price of Petroleum Products

1428. SHRIMATI KANAK MUKHERJEE: Will the Minister of PETROLEUM, CHEMICALS AND FERTILIZERS be pleased to state:

(a) total amount of revenue collected or expected to be collected through

enhancement of the prices of petroleum products and fertilizers between 1979 and 1981;

(b) whether some State Governments have demanded a part of this revenue for the States as they feel that they have been deprived of the share of Central Excise duty as a result of the price hike through administrative order; and

(c) if so, what is Government's reaction thereto?

THE MINISTER OF PETROLEUM, CHEMICALS AND FERTILIZERS (SHRI P. C. SETHI): (a) to (c). The information is being collected and will be placed on the Table of the Sabha.

डाक प्रपत्रों की कमी

1429. श्री रामभगत पासवान :
क्या संचार मंत्री यह बताने की कृपा करेंगे कि :

(क) क्या बिहार के हर डाकघर में आवश्यक डाक फर्मों का इसलिये अभाव हो गया है कि सकल आफिस पटना द्वारा 1978 में टेंडर आमंत्रित किये जाने के पश्चात् इन फार्मों की सलाई हेतु दिये गये ठेके का 1979-80 में नवीकरण नहीं किया गया तथा पुराने टेंडर को नया टेंडर मानकर लगभग 2 लाख रुपये का गबन किया गया था ;

(ख) क्या यह सच है कि आडिट पार्टी ने उस गबन के लिये एक खास उच्च अधिकारी को अभ्यारोपित किया है जिसने अनुचित साधनों का प्रयोग कर मामले को दबाने का प्रयास किया है ;

(ग) क्या यह भी सच है कि उक्त अधिकारी किसी अन्य व्यक्ति के नाम से मुंगेर में एक बीड़ी की फैक्टरी चलाता रहा है जिसमें प्रतिदिन 1500 मजदूर काम करते हैं ; और